

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5049
ANSWERED ON:27.04.2010
GUIDELINES FOR DEPLOYMENT OF DELHI POLICE PERSONNEL
Ray Shri Rudramadhab

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has issued any standardised norms/ guidelines for the tenure of deployment of personnel including women police personnel in the Delhi Police;
- (b) if so, the details thereof;
- (c) whether there are reports of women personnel in the several grades including constables being retained in the same place in contravention of the prevailing deployment policy/guidelines;
- (d) if so, the details thereof; and
- (e) the details of the steps taken/ proposed to be taken to have uniform tenure and ensure strict compliance of the policy/guidelines for the tenure of deployment of personnel in Delhi Police?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): Yes, Madam. Norms/guidelines for the transfer/posting of officers/men upto the rank of ACP are contained in Standing order No.289/2010 issued by Delhi Police.

(c) to (e): 41 Women Sub Inspectors (SI), 140 Women Assistant Sub Inspectors (ASI), 216 Women Head Constables (HC) and 263 Women Constables posted in the Districts/Units have completed their tenure as per para 5 of Standing Order No.289 of 2010. General transfer orders of such staff who complete their tenure as per Standing Order No. 289/2010 are issued periodically.